

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1215

ANSWERED ON:02.03.2006

DEATH OF JUVENILES

Patel Shri Jivabhai Ambalal;Thummar Shri Virjibhai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware of the death of juveniles in juvenile homes;
- (b) if so, the total number of juveniles died in such homes during each of the last three years;
- (c) the percentage it constitutes of the total custodial deaths;
- (d) whether special care is taken in dealing with juvenile delinquents; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) The Central Government does not maintain this information.
- (b) & (c) Do not arise.
- (d) Yes, Sir.
- (e) The model rules notified under the Juvenile Justice (Care and Protection of Children) Act, 2000 provide for proper institutional management of the juveniles in conflict with law.